

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).1039/2020

DIPIKA JAGATRAM SAHANI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 90117/2020 - EXEMPTION FROM FILING AFFIDAVIT  
 IA No. 116591/2020 - EXEMPTION FROM FILING AFFIDAVIT  
 IA No. 109400/2020 - EXEMPTION FROM FILING AFFIDAVIT  
 IA No. 108167/2020 - EXEMPTION FROM FILING AFFIDAVIT  
 IA No. 116618/2020 - EXEMPTION FROM FILING AFFIDAVIT  
 IA No. 116603/2020 - EXEMPTION FROM FILING AFFIDAVIT  
 IA No. 102568/2020 - EXEMPTION FROM FILING AFFIDAVIT  
 IA No. 116597/2020 - EXEMPTION FROM FILING AFFIDAVIT  
 IA No. 120680/2020 - EXEMPTION FROM FILING O.T.  
 IA No. 116650/2020 - EXEMPTION FROM FILING O.T.  
 IA No. 108166/2020 - EXEMPTION FROM FILING O.T.  
 IA No. 102563/2020 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES  
 IA No. 116594/2020 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES  
 IA No. 116589/2020 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES  
 IA No. 109398/2020 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES  
 IA No. 90114/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 27-11-2020 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN  
 HON'BLE MR. JUSTICE R. SUBHASH REDDY  
 HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Mr. Colin Gonsalves, Sr. Adv.  
 Ms. Olivia Bang, Adv.  
 Mr. Satya Mitra, AOR

For Respondent(s) Ms. Aishwarya Bhati, ASG  
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 Women & Child Ms. Archana Pathak Dave, Adv.  
 Development Ms. Ruchi Kohli, Adv.  
 Mr. G.S. makker, AOR  
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 Mr. Chinmayee Chandra, Adv.  
 Mr. A.K. Sharma, AOR

AP Mr. Abhimanyu Tewari, AOR  
Ms. Eliza Bar, Adv.

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Ms. Abhilasha Bharti, Adv.  
Mr. Sohel Rishabh, Adv.

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Ms. RA Thonpinao Thangal, Adv.  
Mr. Ashish Jhamb, Adv.  
Ms. Hemlata Ranga, Adv.  
Mr. Samir Ali Khan, AOR

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Ms. Beena Prakash, Adv.  
Mr. G. Prakash, Adv.

Maharashtra Mr. Sachin Patil, AOR  
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Mr. Geo Joseph, Adv.

Manipur Mr. Pukhrambam Ramesh Kumar, AOR  
Ms. Anupama Ng, Adv.  
Mr. Karun Sharma, Adv.

Meghalaya Mr. Avijit Mani Tripathi, Adv.  
Mr. Shaurya Sahay, Adv.  
Mr. T.K. Nayak, Adv.

Mizoram Mr. Siddhesh Kotwal, Adv.  
Ms. Ana Upadhyay, Adv.

Nagaland Ms. K. Enatoli Sema, Adv.  
Mr. Amit Kumar Singh, Adv.

T.N. Mr. M. Yogesh Kanna, AOR  
Mr. Rajarajeshwaran S., Adv.  
Mr. Aditya Chadha, Adv.

Tripura Mr. Shuvodeep Roy, AOR  
Mr. Kabir Shankar Bose, Adv.

U.P. Ms. Garima Prashad, AOR

	Mr. Abhinav Agarwal, Adv.
A&N	Mr. K.V. Jagdishvaran, Adv. Ms. G. Indira, AOR
Karnataka	Mr. V.N. Raghupathy, Adv.
West Bengal	Mr. Suhaan Mukherji, Adv. Mrs. Liz Matthew, Adv. Mr. Vishal Prasad, Adv. Mr. Nikhil Parikshith, Adv. PLR Chambers & Co.
Haryana	Dr. Monika Gusain, AOR
Gujarat	Ms. Deepanwita Priyanka, AOR Ms. Aastha Mehta, Adv. Mr. Aniruddha P. Mayee, Adv.
Punjab	Ms. Uttara Babbar, Adv.
Puducherry	Mr. V.G. Pragasam, Adv. Mr. S. Prabu Ramasubramanian, Adv.
Sikkim	Mr. Raghvendra Kumar, Adv. Mr. Anand Kumar Dubey, AOR
T.N.	Mr. Jayanth Muthuraj, Sr. Adv. Mr. M.Yogeshkanna AOR Mr. Rajarajeswaran, Adv. Mr. Aditya Chada, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

The affidavit has been filed on behalf of the Union of India. In the affidavit it has been stated that the decision has been taken on 11.11.2020 and guidelines issued on operation of Anganwadi services with operational guidance note for continuation of services in the context of COVID-19 which has been brought on the record as Annexure R-4.

Let Government of India file a detailed affidavit with regard to implementation of the guidelines dated 11.11.2020. The States may also file an additional affidavit regarding the measures taken

with regard to guidelines dated 11.11.2020 issued by the Government of India.

Mr. Colin Gonsalves, learned senior counsel has also submitted that for small children, upto 6 years, neither food nor any education is provided.

With regard to the above aspect also, in the additional affidavit, details may be given by the Union of India as well as by the States. Two weeks' time is granted. List in the week commencing from 14.12.2020.

(ARJUN BISHT)  
COURT MASTER (SH)

(RENU KAPOOR)  
BRANCH OFFICER